

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Ph:23753942 Fax- 23753923

Petition No. 139/MP/2016

Dated 2.9.2016

To

Shri E. Pyrbot,
Manager (E), North Eastern Electric Power Corporation Limited,
First Floor, Urjinidhi, 1 Barakhamba Lane, Connaught Place,
New Delhi-110001.

Subject: Petition under section 79 (1) of the Electricity Act, 2003 read with related provisions of the Chapter-V of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Regulation 22 (6) (ii) (Chapter-3) of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009 and Regulation 31 (6) (b) (Chapter-7) of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 for allowing recovery of Energy Charge shortfall during the period of 2012-13, 2013-14 and 2014-15 as well as the modification of design energy for 2014-15, 2015-16 and 2016-17 for calculation of ECR till the energy charge shortfall of the previous years has been made up for the Ranganadi Hydro Electric Plant (RHEP), where actual energy generated by the station during a year is less than its approved design energy for reasons beyond the control of the generating company (NEEPCO)

With reference to your petition mentioned above, you are directed to furnish the following information on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 30.9.2016.

- a) Machine outage data as provided at Annexure-IX should be certified from NERLDC/CEA.
- b) Actual Generation data and scheduled Energy data as used in the calculations should be certified from NERLDC.
- c) Clarify whether actual generation data is on ex-bus basis or at generator terminal.
- d) Provide the spillage data, if any, during the years under consideration.
- e) Inflow series data should be certified from CWC/CEA.
- f) Status regarding approaching C.E.A for revision of design Energy in view of the fact that generating station is not being able to achieve the design energy since 2009-10.

Yours faithfully,

Sd/-
(T.D.Pant)
Deputy Chief (Legal)